

मध्य प्रदेश में शक्तिचालित करघे लगाना

5625. श्री गं० च० दीक्षित : क्या बंदेशिक व्यापार मंत्री यह बताने की कृपा करेंगे कि :

(क) गत तीन वर्षों में मध्य प्रदेश में कितने शक्तिचालित करघे लगाये गये हैं ;

(ख) उनमें से कितने वैद्य लाइसेंसों पर काम कर रहे हैं ; और

(ग) अनधिकृत शक्तिचालित करघों के विरुद्ध क्या कार्यवाही की गई है ?

बंदेशिक व्यापार मंत्रालय में उपमंत्री (श्री राम सेवक) : (क) 450 शक्तिचालित करघे ।

(ख) ये सभी करघे वैद्य लाइसेंसों के आधार पर चल रहे हैं ।

(ग) प्रश्न नहीं उठता ।

मध्य प्रदेश में कपड़ा मिलों का बन्द होना

5626. श्री गं० च० दीक्षित : क्या बंदेशिक व्यापार मंत्री यह बताने की कृपा करेंगे कि :

(क) गत तीन वर्षों में मध्य प्रदेश में कितनी कपड़ा मिलें बन्द हुईं ;

(ख) उनमें से कितनी कपड़ा मिलें 1 अप्रैल, 1967 से 31 मार्च, 1969 तक की अवधि में पुनः चालू हो गईं ;

(ग) कितनी मिलें अब भी बन्द हैं और उनके नाम क्या हैं ; और

(घ) उन्हें पुनः चालू करने के लिये सरकार ने क्या कार्यवाही की है अथवा करने का विचार है ?

बंदेशिक व्यापार मंत्रालय में उपमंत्री (श्री राम सेवक) : (क) एक ।

(ख) एक ।

(ग) कोई नहीं ।

(घ) प्रश्न नहीं उठता ।

Demand for Power for Industrial and Agricultural Projects in Northern Region

5627. SHRI R. K. BIRLA : Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) the demand for power annually in the States of Rajasthan, Punjab, Haryana U. P., Delhi, Himachal Pradesh; and

(b) the steps which are being taken to ensure adequate supply of power in the northern region during the Fourth plan period ?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI SIDDHESHWAR PRASAD) : (a) According to the latest assessment, the demands for power in the various States and Union Territories in the Northern Region during the Fourth Plan period are anticipated to be as follows :—

	1969-70	1970-71	1971-72	1972-73	1973-74
	(MW)	(MW)	(MW)	(MW)	(MW)
Uttar Pradesh	1202	1400	1587	1785	2056
Rajasthan	216	282	335	398	536
Punjab	558	643	733	834	1002
Haryana	260	311	372	440	527
Jammu & Kashmir	53	61	66	75	89
Delhi	209	230	253	278	306
Himachal Pradesh	27	31	35	42	51
Chandigarh	22	26	30	34	38
Total (Northern Region)	2547	2984	3411	3886	4605

(b) The aggregate installed generating capacity in the Region which was 3320 MW at the beginning of the Fourth Plan is expected to rise to 5993 MW by end of 1973-74 which will be adequate to meet a total demand of 4165 MW. In order to meet the anticipated deficits during the Fourth Plan Period, the Baira-Siul HE Project with an installed capacity of 200 MW and the Bhatinda thermal project with an installed capacity of 220 MW have been sanctioned for implementation.

Increase in Inter-State Disputes over Rivers

5628. SHRI R. K. BIRLA : Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) whether it is fact that the inter-State disputes over rivers is on the increase at present;

(b) if so, the details of such disputes and the names of the States which are involved in these disputes;

(c) since when these disputes have been lying pending ;

(d) the steps which Government have so far taken to settle these disputes; and

(e) whether the Government are contemplating to declare all the rivers in the country of national importance and that the States control over these rivers will be taken away and if not the manner in which these disputes are settled mutually without any further delay ?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI SIDDHESHWAR PRASAD) : (a) to (e). A large number of the inter-State water disputes have been settled by negotiations between the States with the help, wherever necessary, of the Centre. However, the following three disputes, which could not be settled by negotiations, have been referred to Tribunals constituted under the inter-State Water Disputes Act, 1956, for adjudication :

- (i) Krishna Waters Dispute—Tribunal constituted in April, 1969.
- (ii) Godavari Waters Dispute—Tribunal constituted in April, 1969.
- (iii) Narmada Waters Dispute—Tribunal constituted in October, 1969.

A request has also been received from the Government of Tamil Nadu for the reference of the Cauvery Waters Dispute to a Tribunal. All the aspects of the present Cauvery dispute are under careful consideration of the Government of India with a view to finding out how the present water dispute can be settled. A meeting of the Chief Ministers of Mysore, Tamil Nadu and Kerala is also proposed to be held shortly in this connection.

Guide Lines for Projecting Indian Image to Foreign Countries

5629. SHRI R. K. BIRLA : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether the Union Government have issued or is proposing to issue guidelines to our Envoys in foreign countries to portray India's image significantly and purposefully in every walk of life of the country to which they are accredited;

(b) if so, the details thereof;

(c) whether there is any coordination between our Envoys in the neighbouring countries to pursue our policies uniformly and simultaneously; and .

(d) what steps are being taken by the Government to ensure maximum coordination among our Envoys in the neighbouring countries ?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH) : (a) and (b). According to the exigencies of international situation guidelines on publicity are issued to our Envoys abroad from time to time. These instructions are confidential.

(c) and (d). Government keep issuing instructions and policy directions on various subjects to our envoys in various regions and sub-regions in the world. With a view to coordinating the activities of our Missions in neighbouring countries, conferences of Heads of Missions in particular regions are held periodically. Three such conferences of Indian Heads of Missions in (i) South Asia, South East Asia and East Asia, (ii) West Asia and North Africa, and (iii) Africa (South of Sahara) were held in Delhi in December, 1968, May, 1969 and December, 1969 respectively.